

REGISTRAR COURT. 2 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 32757/2009
M/S MEKASTER TELEMATICS LTD. Petitioner(s)

VERSUS

M.D., PRADESHIYA INDUS.&INV.CORP.LD.&ORS. Respondent(s)
(with appln. (s) for directions and exemption from filing O.T.)

Date : 09/12/2016 This petition was called on for hearing today.
For Petitioner(s) Ms. Suresh Kumari, Adv.

Mr. Rajesh Srivastava, Adv.

For Respondent(s) Ms. Diksha Kukrety, Adv.

Mr. Ajay Sharma, Adv.

Mr. Amit Kishore Sinha, Adv.

Mr. Himanshu Shekhar, Adv.

Mr. Upendra Mishra, Adv.

Mr. Vinay Garg, Adv.

UPON hearing the counsel the Court made the following

ORDER

Respondent No.6 has already filed the counter affidavit.

Ld. Counsel for the respondent Nos.1,2 and 3 have failed to file the counter affidavit within the period stipulated under the rules. Service of notice is complete on the respondent Nos. 4 and 5 but no one has entered appearance on their behalf. Viewed, in that context, the matter shall be processed for listing before the Hon'ble Court, under the rules.

(M V RAMESH)
Registrar

MG